

were booked at the Railway Station or otherwise?

SHRI SHAH NAWAZ KHAN: We have a number of very stringent steps to cope with this sort of evil. The Railway Protection Force are continuously escorting goods trains. They are guarding various yards and sheds. Claims Prevention Inspectors are posted and surprise checks are carried out. As a result of these we hope to cut down this pilferage.

SHRI N. SRI RAMA REDDY: The impression in Bangalore is that effective steps are not being taken by the railway authorities to prevent thefts, pilferage, etc., in the yards. May I know whether this fact is known to the railway authorities?

SHRI SHAH NAWAZ KHAN: Yes, Sir. I visited Bangalore and had a meeting with various members of the Chambers of Commerce. They put forward this complaint and I assured them that we were taking necessary steps.

केन्द्रीय जल तथा विद्युत आयोग द्वारा किये गये कार्य

*३४५. श्री राम सहाय : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि १९६१-६२ में केन्द्रीय जल तथा विद्युत आयोग ने कौन कौन से ऐसे कार्य किये जिनसे विदेशी मुद्रा का लाभ हुआ और जिनमें विदेशी परामर्शदाताओं की आवश्यकता नहीं पड़ी ?

[WORKS EXECUTED BY THE CENTRAL WATER AND POWER COMMISSION

*345. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased to state the works executed by the Central Water and Power Commission in 1961-62 which earned

foreign exchange and which did not require foreign consultants?]

सिंचाई तथा विद्युत मंत्रालय में राज्य मंत्री (श्री श्री० बी० अलगेशन) : केन्द्रीय जल तथा विद्युत आयोग द्वारा किये जाने वाले कार्यों से विदेशी मुद्रा प्रत्यक्ष रूप से नहीं कमाई जाती। विदेशी सलाहकारों की सहायता के बिना १९६१-६२ में केन्द्रीय जल तथा विद्युत आयोग द्वारा किये गये कार्यों की जानकारी का विवरण सभा की मेज के ऊपर रखा है।

विवरण

केन्द्रीय जल तथा विद्युत आयोग ने १९६१-६२ में विदेशी सलाहकारों की सहायता के बिना निम्नलिखित विद्युत परियोजनाओं से सम्बद्ध इंजीनियरी और डिजाइन का कार्य हाथ में लिया था।

विद्युत स्कन्ध

(१) असम में बारापानी जल विद्युत परियोजना; इसमें ६०००-६००० किलोवाट के ४ उत्पादन यूनिटों का प्रतिष्ठापन कार्य सम्मिलित है।

(२) पश्चिमी बंगाल में जलढाका जल-विद्युत परियोजना; इसमें ६०००-६००० किलोवाट के २ उत्पादन यूनिटों का प्रतिष्ठापन कार्य सम्मिलित है।

(३) सिक्किम में रोगनी छू जल-विद्युत परियोजना, इसमें ३५०-३५० किलोवाट के ६ यूनिटों का प्रतिष्ठापन कार्य सम्मिलित है।

(४) नेपाल में त्रिसूली जल-विद्युत परियोजना; इसमें ३०००-३००० किलोवाट के ३ यूनिटों का प्रतिष्ठापन कार्य सम्मिलित है।

(५) राजस्थान में राणा प्रताप सागर परियोजना के लिये आवश्यक उत्पादक

मयत्र तथा साज मज्जा के लिये टेंडर विशिष्ट-या (tender specifications) डिजाइन, सज्जा अनुसूचित (schedule of materials) आदि को तैयार करना, इसमें ४३,०००-४३,००० किलोवाट के ४ उत्पादन यूनिटों का प्रतिष्ठापन कार्य सम्मिलित है।

(६) मद्रास में नेवेली ताप शक्ति केन्द्र (५-५० मैगावाट) के स्थापन से सम्बद्ध निर्माणकार्य।

(७) असम में नाहरकटिया ताप शक्ति केन्द्र (२३ मैगावाट गैस टरबाइन यूनिटों के तीन यूनिटों का प्रतिष्ठापन)।

(८) बिहार में पथराटू ताप शक्ति केन्द्र; जिसकी अन्तिम उत्पादन क्षमता ३५०/४०० मैगाटन होगी।

केन्द्रीय जल तथा विद्युत आयोग ने उपर्युक्त क्रम संख्या ४ और ६ पर त्रिसुली और नेवेली परियोजना से सम्बद्ध निर्माण कार्य हाथ में लिया है। शेष परियोजनाये सम्बन्धित राज्य सरकारों द्वारा कार्यान्वित हो रही हैं।

जल स्कन्ध

इसी प्रकार केन्द्रीय जल तथा विद्युत आयोग का जल स्कन्ध भी विदेशी सलाहकारों की सहायता के बिना निम्नलिखित बड़ी परियोजनाओं से सम्बद्ध विशिष्ट विवरणों और सविस्तार नक्शों (detailed drawings) को तैयार करने के काम में लगा रहा।

- (१) इदिकी परियोजना।
- (२) बरुआ परियोजना।
- (३) कोपिली परियोजना।
- (४) कक्की परियोजना।
- (५) माही परियोजना।
- (६) बारापानी परियोजना।
- (७) गण्डक बैराज।
- (८) कोसी परियोजना।

- (९) नलकारी परियोजना।
- (१०) दातीवाडा परियोजना।
- (११) ब्लोअर झेलम परियोजना।
- (१२) हस्दयो परियोजना।
- (१३) तवा परियोजना।
- (१४) पुनासा परियोजना।
- (१५) शरावथी घाटी परियोजना।

उपर्युक्त परियोजनाओं का कार्यान्वयन सम्बद्ध राज्य सरकारें कर रही हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): The works undertaken by the Central Water and Power Commission do not earn foreign exchange directly. A statement giving the information on works undertaken by the Central Water and Power Commission during 1961-62 without the help of foreign consultants is placed on the Table of the House.

STATEMENT

The Central Water and Power Commission had undertaken engineering and design work on the following Power projects during 1961-62 without the help of foreign consultants:

Power Wing

1. Barapani Hydro-Electric Project in Assam involving installation of 4 generating units of 9,000 KW each.
2. Jaldhaka Hydro-Electric Project in West Bengal involving installation of two generating units of 9,000 KW each.
3. Rogni Chhu Hydro-Electric Project in Sikkim involving installation of 6 units of 350 KW each.
4. Trisuli Hydro-Electric Project in Nepal involving installation of 3 units of 3,000 KW each.
5. Preparation of tender specifications, designs, schedule of

†[] English translation

materials etc for the generating plant and equipment required for the Rana Pratap Sagar Project in Rajasthan involving installation of 4 generating units of 43,000 KW each

- 6 Erection work connected with the setting up of the Neyveli Thermal Power Station in Madras (5 x 50 MW).
- 7 Nahaikatiya Thermal Power Station in Assam (Installation of 3 units of 23 MW gas turbine units)
8. Pathratu thermal power station in Bihar, with ultimate installation of 350/400 MW generating capacity

The Central Water and Power Commission has undertaken the erection work on Tisuli and Neyveli Projects at serial Nos 4 and 6 above. The remaining projects are being executed by the respective State Governments.

Water Wing

The Water Wing of the Central Water and Power Commission was similarly engaged in the preparation of specifications and detailed drawings in respect of the following major projects without the help of foreign consultants

- (1) Idiki Project
- (2) Barna Project
- (3) Kopili Project
- (4) Kakki Project.
- (5) Mahi Project
- (6) Barapani Project.
- (7) Gandak Barrage.
- (8) Kosi Project
- (9) Nalkari Project
- (10) Dantiwarda Project
- (11) Lower Jhelum Project
- (12) Hasdiao Project
- (13) Tawa Project
- (14) Punasa Project
- (15) Sharavathi Valley Project

The above projects are being executed by the State Governments concerned]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि अब वे कौन कौन से कार्य आप के मंत्रालय के हैं जोकि आप विदेशी परामर्शदाताओं से लेते हैं ?

HAfiz MOHAMMAD IBRAHIM
There were certain things which required some consultation with foreigners, and there were other things which did not require such consultation and they had been done by ourselves

POSTAL CASH CERTIFICATES

*346 SHRI M P BHARGAVA Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state

(a) what method is employed in making payments of those postal cash certificates in India which were issued in Pakistan while that country was part of India,

(b) whether any verification is made about such certificates from Pakistan,

(c) what is the difficulty in paying the money of such certificates to those persons who can establish that a particular number of certificate belonged to them, and

(d) how many such cases are pending payment?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM) : (a) Payment is made on verification of the certificates from Pakistan. To mitigate hardship, however, those who were in possession of the Certificates were paid the amount on execution of an indemnity bond provided the verification list had not been received un-verified from Pakistan

(b) Yes.